



ACT No. V OF 1905.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 18th July, 1905.)

An Act further to amend the Indian Articles of War.

V of 1869. **WHEREAS** it is expedient further to amend the Indian Articles of War; It is hereby enacted as follows:—

1. This Act may be called the Indian Articles of War (Amendment) Act, 1905. Short title.

V of 1869. 2. In article 4, sub-article (1), clause (b), and in article 161 of the Indian Articles of War, for the words "division or district" the words "division, district or brigade" shall be substituted. Amendment of articles 4 and 161 of Indian Articles of War.

[Price one anna.]

G. of I. Central Printing Office.—No. 18 L. D.—2-8-1905.—5,500.—W. S. D'R.